

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CP No. 142(ND) 13

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017**

**NAME OF THE COMPANY:** Mr. S.K. Hindless Vs. M/s Royal Hunting Hotels  
Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

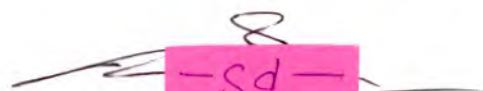
For the Petitioner (s) : Mr. Apurv Chandola, Advocate

For the Respondent (s) : Mr. Manoj Kumar, Advocate

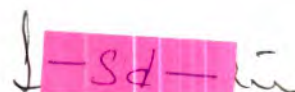
**ORDER**

It is requested that the letter for adjournment has been circulated by the Respondent on the ground that the counsel is not well.

To come up on 17<sup>th</sup> November, 2017.



**(S. K. Mohapatra)  
Member (T)**



**(Ina Malhotra)  
Member (J)**

(Lekh Raj Singh)